

10.9.02 Hon. Mr. Justice R.R.K. Praveen, VC
Hon. Mr. S. Dayal, A.M.

Sri S.K. Misra learned Counsel
for the applicant after arguing to some
extent, submitted that this Contempt
application may be dismissed as
withdrawn and he may be given liberty
to file fresh application with
better particulars.

The Contempt application is
dismissed as withdrawn. However,
applicant may file fresh Contempt
application with better particulars,
within time.


A.M.


VC

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